

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

Name of Officer (in full) and service BALBIR SINGH 2. Cadre I. L. S.

4. Present Pay Rs. 29880/-

3. Present post held : Asstt. Legal Adviser

Name of District, Division, Taluk & Village or City in which property is situated location & postal address)	Name of Details Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1) Disst. Pauri Uttarakhand	2) House & Agricultural Land.	NIL	4	5	6	7	3
2) Delhi	1) House no. B-105 Bindapur N. Delhi (25 mtr.)	NIL	Rs. 4 Lac purchased in 2006	-	Inheritance	NIL	
	2) House no. C-125 Bindapur N. Delhi (25 mtr.)	NIL	Rs. 4 Lac purchased in 2007	wise (Smt. Bimla)	Purchased	NIL	

Signature:

Name: (Balbir Singh)

Designation: A.L.A.

Date: 23/6/11